

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY  
PART I, SECTION 1, DATED THE 15<sup>th</sup> JANUARY, 2023]

**LOK SABHA SECRETARIAT**

PARLIAMENT HOUSE,  
NEW DELHI-110001.

January 15, 2023  
Pausha 25, 1944 (Saka)

**NOTIFICATION**

No. 37/1/(XI)/2023/T. The following order by the President dated the 15th January, 2023 is published for general information:-

“ In exercise of the powers conferred upon me by clause (1) of article 85 of the Constitution, I hereby summon the Lok Sabha to meet at New Delhi on Tuesday, the 31<sup>st</sup> January, 2023 at 11.00 A.M.

January 15, 2023

Droupadi Murmu,  
PRESIDENT”

UTPAL KUMAR SINGH  
SECRETARY GENERAL

No. 37/1/(XI)/2023/T

January 15, 2023  
Pausha 25, 1944 (Saka)

Copy forwarded for information to:-

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- (2) All Officers and Branches of Lok Sabha Secretariat.

*P.C.*  
*15.1.2023*  
(P.C. TRIPATHY)  
JOINT SECRETARY